

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3555
TO BE ANSWERED ON 10.08.2021**

WELFARE SCHEMES FOR WEAKER SECTIONS

**†3555. SHRI JYOTIRMAY SINGH MAHATO:
DR. RAMAPATI RAM TRIPATHI:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the welfare schemes started for the persons of weaker sections during the current year and last three years;
- (b) whether all the schemes have been implemented successfully so that targeted beneficiaries can get their benefits;
- (c) if so, the details thereof;
- (d) whether the Government has conducted any survey to assess the work performance of these schemes on ground level; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a) to (c): The Ministry of Social Justice and Empowerment has started the following Schemes/Programmes for the persons of weaker sections of the society during the last three years and current year:-

1. Support for Marginalized Individuals for Livelihood and Enterprise (SMILE)
2. Atal Vayo Abhyudaya Yojana (AVYAY) for Senior Citizens
3. Vanchit Ikai Samooch aur Vargon ki Aarthik Sahayta (VISVAS)
4. Skill Development Training Scheme-Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSH)

The details of the Schemes are at **Annexure-1** and the details of the state wise fund released during the last three years are at **Annexure-2**.

(d) & (e): For the successful implementation of the Schemes Government undertakes steps like mandatory annual inspections by District Authorities, scrutiny of proposals by multidisciplinary State Level Grants-in-aid Committee, mandatory submission of audited statement of accounts and utilization Certificate and periodic review by holding meetings at national level, state level, district level and field visits. The Department also undertakes periodic review of the implementation of the schemes through third party evaluation studies. The studies have found that these schemes are achieving desired objectives and have recommended their continuation.

Annexure referred to in reply to part (a) & (c) of the Lok Sabha Unstarred Question No. 3555 for 10.08.2021

The details of the Schemes started by the Ministry of Social Justice and Empowerment during the last three years and current year

1. Support for Marginalized Individuals for Livelihood and Enterprise (SMILE)—An umbrella scheme has been launched in financial year 2021-22 namely “SMILE - Support for Marginalized Individuals for Livelihood and Enterprise”, which includes two sub-schemes - ‘Central Sector Scheme for Comprehensive Rehabilitation for Welfare of Transgender Persons’ and ‘Central Sector Scheme for Comprehensive Rehabilitation of persons engaged in the act of Begging’. This umbrella scheme covers several comprehensive measures including welfare measures for both transgender persons and persons who are engaged in the act of begging with focus extensively on rehabilitation, provision of medical facilities, counseling, education, skill development, economic linkages etc. with the support of State Governments/UTs/Local Urban Bodies, Voluntary Organizations, Community Based Organizations (CBOs) and institutions and others.

2. Atal Vayo Abhyudaya Yojana (AVYAY) For senior Citizens- AVYAY brings together articulation of each of the current schemes, future plans, strategies and targets and maps it with schemes/programmes, accountabilities, financials and clear outcomes. This Plan takes care of basic needs of the senior citizens viz financial security, food, health care and human interaction /life of dignity. It also includes the facets of safety/protection and general well being of the elderly beginning from awareness generation and sensitization of the society.

Following schemes/programmes have been started under AVYAY scheme, during the last three years and the current year, namely:

- **State Action Plan for Senior Citizens (SAPSRc):** The Government of India perceives a major and critical role of all State Governments in partnering and implementing this Action Plan for welfare of senior citizens. Each State/UT is expected to plan and strategize taking into account their local considerations and frame their own State Action Plans for the welfare of their senior citizens.
- **PoshanAbhiyan for Elderly-** To address the nutritional deficiencies in the senior citizens, especially indigent elderly. The objective of the Scheme is to provide one nutritious, hot and cooked meal during the day (mid-day), through Gram Panchayats and Urban Municipalities.
- **Livelihood and Skilling Initiatives for Senior Citizens** – The Scheme has two initiatives:-
 - i. **Senior Able Citizens for Re-Employment in Dignity (SACRED);** Many senior citizens have experience, time and energy which can be used by the business enterprises looking for stable employees with experience. The Human resources cells of many private enterprises seek experienced but stable persons in certain positions. The portal allows bringing these people together by virtual matching of preferences.

- ii. **Action Groups Aimed at Social Reconstruction (AGRASR Groups):** Elderly Self Help groups - Senior Citizens are encouraged to form Self-Help Groups (SHGs), which will provide them with a platform to share the time constructively with each other. To attain financial assistance under the scheme SHGs will function as 'Action Groups Aimed at Social Reconstruction (AGRASR Groups)'. Assistance under this Scheme to any SHG will be independent of assistance under any other scheme of the Ministry and an SHG can choose to avail assistance under any one or more Scheme(s).
- **Promoting silver economy** - To encourage the entrepreneurs for to think about the problems of the elderly and come out with innovative solutions the Government aims to achieve the objective by providing upto Rs. 1 crore as financial assistance through equity participation, through an open invitation on a portal namely Senior care Ageing Growth Engine (SAGE).
 - **Channelizing CSR funds for Elderly care-** To channelize the CSR funds in an appropriate manner for elderly care projects, under Schedule VII of Section 135 of the Companies Act, by setting up old age homes, day care centers and such facilities for Senior Citizens is an approved item for CSR funding.
 - **Scheme for Awareness Generation and Capacity Building for welfare of Senior Citizens** – Training, Awareness, Sensitization, Setting up of National Helpline for Senior Citizens.

3. Vanchit Ikai Samooh aur Vargon ki Aarthik Sahayta (VISVAS) –Interest Subvention Scheme

This Ministry has introduced subvention scheme- Vanchit Ikai Samooh aur Vargon ki Aarthik Sahayta (VISVAS) Yojana during the year 2020-21, for the benefit of Self Help Groups (SHGs) comprising of all OBC beneficiaries with loans/borrowings up to Rs.4.00 Lakh and for OBC individual beneficiaries with loan/borrowing up to Rs.2.00 Lakh. Under the said scheme eligible SHGs or Individual beneficiaries will be eligible for subvention @5% p.a. The objective of the proposed Scheme is to provide direct benefit of lower rate of interest to the eligible Self-Help Groups (SHGs)/ individual beneficiaries who have availed loans through Public Sector Banks (PSBs), Regional Rural Banks (RRBs) or similar financial institutions.

4. Skill Development Training Scheme-Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSH)

Ministry of Social Justice and Empowerment facilitates Skill Development for the eligible members of Backward Classes ^{through} Sector Skill Councils and Government Training Institutes so that eligible Backward Classes people could engage in developmental activities by way of self/wage employment.

Annexure referred to in reply to part (d) & (e) of the Lok Sabha Unstarred Question No. 3555 for 10.08.2021

1. **Support for Marginalized Individuals for Livelihood and Enterprise (SMILE)** –Rs. 70 Crore has been allocated for FY 2021-22. No fund is released till date.

2. **Atal Vayo Abhyudaya Yojana (AVYAY) For senior Citizens**–.

				<i>Rs. in Cr.</i>
Sl. No.	States/UTs	Funds Released FY 2019-20	Funds Released FY 2020-21	Funds Released FY 2021-22
1	A & N Island	0.375	0	Proposals have not yet been received from State Governments
2	Andhra Pradesh	1.00	0	
3	Arunachal Pradesh	0.375	0	
4	Assam	0.75	0	
5	Bihar	1.50	0	
6	Chandigarh	0.375	0	
7	Chhattisgarh	0.75	0	
8	Dadra Nagar Haveli & Daman and Diu	0.75	0	
9	Delhi	0.75	0	
10	Goa	0.50	0	
11	Gujarat	0.75	0	
12	Haryana	0.75	0	
13	Himachal Pradesh	0.75	0	
14	Jammu and Kashmir	0.75	0	
15	Jharkhand	0.75	0	
16	Karnataka	1.50	0	
17	Kerala	0.75	0	
18	Lakshadweep	0.375	0	
19	Madhya Pradesh	1.50	0	
20	Maharashtra	1.50	0	
21	Manipur	0.375	0	
22	Meghalaya	0.375	0	
23	Mizoram	0.50	3.04	
24	Nagaland	0.375	0	
25	Orissa	1.00	0	
26	Pondicherry	0.375	0	
27	Punjab	0.75	0	
28	Rajasthan	1.50	0	
29	Sikkim	0.50	0	
30	Tamil Nadu	1.50	0	
31	Telangana	1.00	4.02	
32	Tripura	0.50	0	
33	Uttar Pradesh	1.50	0	
34	Uttarakhand	0.75	0.19	
35	West Bengal	1.50	0	
	Total	29.00	7.25	

3.Vanchit Ikai Samoohaur Vargon ki Aarthik Sahayta (VISVAS) & Skill Development Training Scheme-Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSHA)

Rs. In Crores

Sl. No.	State	2018-2019		2019-2020		2020-2021		2021-22 (as on 29.07.2021)	
		Allocation	Disbursement	Allocation	Disbursement	Allocation	Disbursement	Allocation	Disbursement
1	Andhra Pradesh	18.00	18.70	15.50	1.94	46.32	0.35	38.00	0.00
2	Telangana	8.00	1.43	103.00	0.72	19.67	24.53	30.00	0.00
3	Bihar	10.00	0.54	6.00	2.70	5.50	0.69	40.50	0.00
4	Chhattisgarh	8.00	0.42	18.00	13.92	13.50	4.75	15.00	2.32
5	Goa	3.00	1.51	3.00	1.30	1.30	0.50	1.75	0.00
6	Gujarat	29.00	37.45	46.00	27.04	27.50	29.32	35.50	3.61
7	Haryana	12.00	11.09	11.00	10.72	10.20	4.32	8.00	3.00
8	Himachal Pradesh	6.00	5.44	5.50	5.19	5.00	3.14	5.50	1.00
9	Jammu & Kashmir	3.00	3.00	6.00	6.04	6.50	6.05	7.00	0.50
10	Jharkhand	10.00	0.03	8.50	4.16	3.00	0.48	8.00	0.00
11	Karnataka	35.00	23.94	25.00	15.84	16.00	1.48	37.00	0.00
12	Kerala	125.00	230.23	140.00	222.78	197.00	162.35	213.00	71.75
13	Madhya Pradesh	14.00	14.91	18.50	61.80	61.00	37.26	66.00	0.00
14	Maharashtra	4.00	1.08	4.00	2.28	2.00	0.38	31.00	0.00
15	Odisha	2.00	0.34	2.00	2.21	2.00	0.53	7.00	0.00
16	Punjab	19.00	18.01	20.00	15.35	14.50	18.69	20.00	6.68
17	Rajasthan	10.00	3.75	13.00	30.39	15.00	14.14	18.00	0.00
18	Tamil Nadu	75.00	81.54	80.00	89.87	100.00	108.23	110.00	10.00
19	Uttarakhand	2.00	1.51	2.00	1.66	1.00	0.26	1.50	0.00
20	Uttar Pradesh	47.00	35.13	57.50	59.72	55.50	35.90	105.50	2.00
21	West Bengal	10.00	7.76	20.00	6.17	6.00	0.12	20.00	0.00
22	Chandigarh	1.00	0.10	1.00	0.00	0.50	0.01	1.00	0.00
23	Delhi	1.00	0.27	1.00	0.02	0.50	1.38	2.00	0.00
24	Puducherry	5.00	0.41	5.00	0.21	0.22	0.04	0.75	0.00
25	Assam	6.00	4.19	13.50	12.10	12.00	1.56	10.00	0.00
26	Sikkim	2.00	0.50	2.00	2.00	2.00	0.00	2.00	0.00
27	Tripura	30.00	21.00	45.00	8.00	10.00	10.16	15.00	0.00
28	Manipur	5.00	0.00	0.00	0.03	1.00	0.06	1.00	0.00
29	Meghalaya	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00
30	Mizoram	0	0.00	0.00	0.00	0.00	0.02	0.00	0.00
31	Andaman & Nicobar Island	0	0.00	0.00	0.02	0.00	0.00	0.00	0.00
32	Bank of Baroda	20.00	*	100.00	*	80.00	*	100.00	0.00
33	Canara Bank	10.00	*	3.00	*	10.00	*	14.50	0.00
34	Punjab National Bank	10.00	*	15.00	*	30.00	*	50.00	0.00
35	Dena Bank	10.00	*	0.00	0	0.00	0.00	0.00	0.00
36	Union Bank of India	0	0	0	0	0	0	25.00	0.00
	Total	550.00	524.29	790.00	604.17	754.71	466.71	875.00	100.87

* Disb and beneficiaries of PSBs already included in States.